

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/82/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017**

NAME OF THE COMPANY: M/s. Alcatel-Lucent India Limited

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Anuj Kumar, Advocate for Petitioner.

ORDER

Vide this application, the petitioner prays for condoning the delay in remitting the compounding fees. For the reasons stated in the said application, the delay of eight days is hereby condoned.

Application disposed off.


(Ina Malhotra)
Member Judicial